

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1429
TO BE ANSWERED ON 01.07.2019**

Uniform Education

1429. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the action taken by the Government to implement uniform education system in the country to reduce the challenges faced by the students due to change of syllabus in various States; and

(b) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (b): The extant National Policy on Education (NPE) provides for a National System of Education which implies that, up to a given level, all students, irrespective of caste, creed, location or sex, have access to education of a comparable quality. It includes a common educational structure, a national curriculum framework and minimum levels of learning for each stage of education. The 42nd Constitutional Amendment, 1976 brought about a fundamental change by transferring education from the State List to the Concurrent List recognizing the federal structure of our country.

Currently, the Government has undertaken a detailed exercise in formulating a New Education Policy. The Committee under the Chairmanship of Dr. K. Kasturirangan submitted its Draft National Education Policy 2019 (Draft NEP – 2019) to the Ministry on 31st May 2019. Several reforms measures have been proposed in the Draft NEP 2019 so that all students have equitable access to quality education across the country. At this stage, suggestions/comments have been invited from various stakeholders including the public, Government of India Ministries and State Governments. The Government will finalize the National Education Policy only after considering the inputs/suggestions and comments of all stakeholders.
